

Nomination of cases by Hon'ble the Chief Justice on 17-03-2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Special Appeal Defective - 226/2016	Hon. Krishna Murari, J.	Computer fresh Section on 17-03-2016
Hon....., J.			
2	Bail – 8053/2016	Hon. Ramesh Sinha, J.	Computer fresh Section on 17-03-2016
3	Bail – 7600/2016	Hon. Pankaj Naqvi, J.	Computer fresh Section on 17-03-2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
4	W.P. - 11863/2016	Hon. P.K.S. Baghel, J.	Computer fresh Section on 17-03-2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
18/03/2016